

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

IA(I.B.C)/ 549(MB)2024 IA(I.B.C)/ 3594(MB)2022 IN C.P.
(IB)/1113(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **07.05.2024**

NAME OF THE PARTIES : **Central Bank Of India**

Vs

Future Corporate Resources
Private limited

For FC : Adv. Amir Arsiwala a/w Adv. Abdullah Qureshi &
Shradha Patil i/b Indian law LLP.

For CD : Adv. Ankit Lohia a/w Petrushka Dasgupta,
Adv. Krishna Burah i/b Link legal.

Section 7 of IBC

ORDER

Counsel for CD requests for time for hearing as the arguing Counsel is not available. **List on 08.05.2024 for hearing as a last chance.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK